

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-537
IB-412/ND/2020
IA/144/2021

IN THE MATTER OF:

Datacorp Traffic Pvt Ltd
V/s
VaaN Infra Pvt. Ltd.

...Applicant

...Respondent

SECTION

U/s 9 IBC

Order delivered on 02.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, list the matter on **20.04.2021**.



(Anil Kumar)
(Court Officer, C-V)
for